

**Regarding problems being faced by teachers due to mandatory Teacher Eligibility Test (TET) qualification norms.-laid**

**SHRI PRABHAKAR REDDY VEMIREDDY (NELLORE):** Guru Devo Bhava signifies that teachers should be revered and honoured as divine figures. The entire House agrees with me that guru i.e., teachers role is very important in child's growth as he/she dispels ignorance and imparts knowledge. The Supreme Court delivered a judgment in September, 2025 and made Teacher Eligibility Test (TET) mandatory for all teachers teaching from classes I to VIII irrespective of their date of appointment. This decision has fallen like a bolt from the blue on teachers, as it impacts their service security, livelihood and promotional prospects. I wish to bring to the notice of the Ministry that the National Council for Teacher Education, under the RTE Act, notified that teachers appointed before 2010 have been categorized as qualified and exempted from TET and teachers appointed after 2010 are required to pass TET. In view of the above, I appeal to the Hon. Prime Minister to intervene in this issue and ensure that Supreme Court judgment is implemented prospectively, so that qualified and exempted teachers are protected as per NCTE Guidelines. And, if there is a need, I also appeal to the Minister of Education to file a Review Petition before the Supreme Court.